

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
IA No. 283/JPR/2023
IA No. 405/JPR/2023
CP No. (IBPP)- 01/54C/JPR/2022
Under Section 54C of IBC, 2016

In the matter of:

Shree Rajasthan Syntex Ltd.

...Applicant/Corporate Debtor

Versus

State Bank of India & Ors.

...Respondent/Financial Creditor

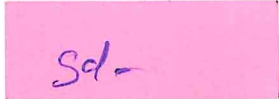
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

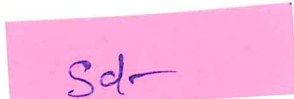
Present Through Video Conferencing: -

For the Applicant : Yash Tandon, Adv.
For the Respondent : Naman Pareek, Adv.

ORDER

Heard Mr. Yash Tandon, Adv. appearing on behalf of Mr. Prakul Khurana, Adv. for the Applicant. Mr. Naman Pareek, Adv. appearing on behalf of the Respondent. On the joint request of learned counsels, the matter is adjourned. List the matter on 06.03.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

February 06, 2024